

the posts reserved for them in accordance with prescribed quota?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) The total number of direct recruit and promotee IPS officers in the country was 2694 as on 1.1.90, and 464 were from Scheduled Caste and Scheduled Tribe communities. There is, however, no classification for Backward Classes.

(b) and (c). Every year, a number of Scheduled Caste & Scheduled Tribe candidates allotted to IPS on the results of Civil Services Examinations is equal to the number of vacancies identified for being filled by the candidates belonging to these categories. As such, no special steps are required to be taken to fill the reserved posts.

[English]

Langpi Hydroelectric Project

3831. DR. JAYANTA RONGPI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Langpi Hydroelectric Project in Karbi Anglong of Assam is running behind the schedule;

(b) if so, the reasons therefor;

(c) the time by which the Project is likely to be completed; and

(d) the total capacity, expenditure incurred on the project with full details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d). Karbi Langpi

Hydro-electric project in Assam with an installed capacity of 2x50 MW and generation potential of 390 Million Units per year, was sanctioned by Planning Commission in August, 1989. The project was originally scheduled to be commissioned in 1985-86. The contract for dam works which was originally awarded to M/s. Sibson Construction Company in September, 1982 was terminated due to slow progress and reawarded to the National Projects Construction Corporation (NPCC) in September, 1987. Due to poor mobilisation and cash flow problems of NPCC, the dam works which were to be completed in May 1989 are now programmed for completion by June 1993. The expenditure incurred upto 31st May, 1991 is Rs. 116.78 crores.

Funds for Border States to maintain Security

3832. SHRIMATI VASUNDHARA RAJE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether funds are being provided to the border States to maintain security in the border areas;

(b) if so, the amount of Central assistance allocated to different States during the last three years;

(c) whether the funds allocated to the State of Rajasthan are inadequate as compared to the actual requirement of the State;

(d) if so, whether the Government propose to enhance the allocation for the year 1991-92; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (e). Funds specifically for